

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA/Ex/XXX No....427/96.....199

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Sunder Singh

.....Versus.....Union of India and Ors.

Date of Order	Orders
21-8-1996 <i>Issued copy to the applicant</i> <i>Dated 7/8/96 V.P.O.</i>	<p>Mr. Balvinder Singh, counsel for the applicant Heard.</p> <p>The learned counsel for the applicant seeks permission to withdraw this OA with liberty to file a fresh OA. He is permitted to withdraw the present OA. He may file a fresh OA subject to its maintain- ability. The OA stands dismissed as having been withdrawn.</p> <p><i>O.P. Sharma</i> (O.P. Sharma) Administrative Member</p> <p><i>Gopal Krishna</i> (Gopal Krishna) Vice Chairman</p>